

Central Administrative Tribunal
Principal Bench

O.A. No. 605 of 1999

New Delhi, dated this the 17th March, 1999

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE MRS. LAKSHMI SWAMINATHAN, MEMBER (J)

Shri Peter Nathanial,
S/o Shri John Nathanial,
R/o C-115, Albert Square,
Gole Market,
New Delhi-110001.

... Applicant

(By Advocate: Shri Karan Singh)

Versus

1. Union of India through
the Secretary,
Ministry of Health & F.W.,
Nirman Bhawan,
New Delhi.
2. Medical Superintendent,
Dr. Ram Manohar Lohia Hospital,
New Delhi-110001. ... Respondents

O R D E R (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Applicant prays for quashing of order dated
30.4.97 and for revocation of his suspension.


2. We have heard applicant's counsel who
states that applicant had filed representation
dated 19.5.97 (Ann. A-2) followed by several
reminders but respondents have not yet informed him
of their decision so far in the matter.

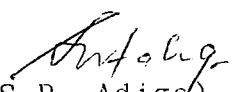
3. This O.A. is disposed of with a direction
to respondents to dispose of applicant's aforesaid
representation dated 19.5.97 in accordance with
rules and instructions under intimation to
applicant within three months from the date of
receipt of a copy of this order.

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4. If any grievance still survives it will be open to applicant to agitate the same through appropriate original proceedings in accordance with law if so advised.

5. This O.A. stands disposed of accordingly.
No costs.


(Mrs. Lakshmi Swaminathan)
Member (J)


(S.R. Adige)
Vice Chairman (A)

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